GOVERNMENT OF INDIA MINISTRY OF DRINKING WATER AND SANITATION

LOK SABHA UNSTARRED QUESTION NO. 4688 TO BE ANSWERED ON 30.03.2017

Sources of Drinking Water

4688. SHRI DIBYENDUADHIKARI:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether despite different programmes on supply of drinking water to every household in the country, many villages are still dependent on wells as a source of water for every purpose and if so, the details thereof;
- (b) whether large number of villages are still without piped supply of safe drinking water;
- (c) if so, the details thereof, State/UT-wise; and
- (d) the steps taken by the Government to provide safe drinking water through pipes in all the rural areas of the country?

ANSWER

MINISTER OF STATE FOR DRINKING WATER AND SANITATION (SHRI RAMESHCHANDAPPA JIGAJINAGI)

(a) Rural drinking water supply is a state subject. This Ministry through National Rural Drinking Water Programme (NRDWP) provides technical and financial assistance to states in their efforts to improve the coverage for safe drinking water in rural areas. This Ministry maintains data regarding coverage of drinking water supply to rural population in terms of habitation and not in terms of household. As reported by the States in the Integrated Management Information System (IMIS)of the Ministry, as on 28.03.2017, the details of habitations and population dependent on wells and other traditional sources for drinking water are at **Annexure-I**.

(b) & (c) As per data entered by the States in the IMIS of this Ministry, as on 27.03.2017, state wise detail of coverage of habitations for 40 litres per capita per day and piped water supply are at **Annexure-II**.

(d) As per Strategic Plan in the NRDWP guidelines for the rural drinking water sector for the period 2011-2022, which stresses on extending the piped water supply to more households in the rural areas, the interim goal till 2017 is to cover 50% of all rural households with piped water supply. By 2022, the goal is to cover 90% of rural households with piped water supply. This Ministry has taken following steps to ensure the availability of safe drinking water to all in rural areas of the country:

- i. All states can utilize up to 67% of total National Rural Drinking Water Programme (NRDWP) fund to provide safe drinking water in rural areas.
- ii. 5% of NRDWP fund has been earmarked for water quality to ensure the availability of safe drinking water.
- iii. In 2016-17, Rs. 814.13 crore has been released under National Water Quality Sub-mission programme for various ongoing schemes covering Arsenic and Fluoride affected habitations.
- iv. In March 2016, NITI Aayog has provided Rs. 1000 crore to various states for immediate solutions in Arsenic and Fluoride affected habitations like installation of community water purification plants to ensure at least 8 to 10 litres of drinking water or for last mile connectivity in these areas.
- v. States have been allowed to take up new scheme in arsenic and fluoride affected areas.
- vi. States have been advised to take up surface water based projects with external aid from agencies like World Bank, Asian Development Bank, Japan International Cooperation Agency (JICA) etc. and through internal borrowings.

Annexure referred in reply to part (a) of Lok Sabha Unstarred Q. No- 4688 to be answered									
on 30.03.2017									
					Population of				
			Populatio	Habs where	Habs where				
	State	Habs		Khadins/	Khadins/				
S.		wher	n of	Nadis/	Nadis/				
S. No.		е	Habs	Tankas/	Tankas/	Habs	Population		
NO.		Open	where	Ponds/	Ponds/	where	of Habs		
		well	Open	Wells/	Wells/	Infiltrati	where		
		Exist	well	Ooranis	Ooranis	on well	Infiltration		
		s	Exists	Exists	Exists	Exists	well Exists		
	ANDAMAN and	5	3007	0	0	5	3040		
1	NICOBAR	5		0	0	5	3040		
	ANDHRA	2264	1037850	301	530048	879	974308		
2	PRADESH	2204	1007000	301	000040	075	574500		
	ARUNACHAL	245	113684	0	0	0	0		
3	PRADESH	240	110004	0	0	0	U		
	ASSAM	2131 3	8159155	72	24728	729	310881		
4				72	21720		010001		
5	BIHAR	879	1236280	0	0	187	271593		
6	CHATTISGARH	1722	535607	122	27172	372	99761		
7	GOA	0	0	0	0	0	0		
8	GUJARAT	516	660240	16	31240	13	14153		
9	HARYANA	2	12506	0	0	68	238266		
10	HIMACHAL	437	91176	4	923	380	67512		
10	PRADESH								
	JAMMU AND 27		27797	0	0	0	0		
11	KASHMIR	2220	900004	<u> </u>	10800	165	70500		
12	JHARKHAND KARNATAKA	2226	802394	60	10802	155	78523		
13 14	KERALA	9687 188	4243236 434807	21	12077	52	90191 0		
14		100	434607	7 0	0	0	0		
15	MADHYA PRADESH	4601	3376052	33	39221	56	52708		
	MAHARASHTR1319A6		7014405	4	1701	145	20270		
16			7214405	4	1791	145	32378		
17	MANIPUR	PUR 18 19023 0		0	0	0	0		
18	MEGHALAYA	2353	569270	62	9764	161	28254		
19	MIZORAM	0	0	28	12457 0		0		
20	NAGALAND	12	13142	0	0	0	0		
21	ODISHA	5095 1276333 34 12112 1820 26		261196					

22	PUDUCHERRY	0	0	0	0	0	0	
23	PUNJAB	58	82750	0	0	2	386	
24	RAJASTHAN	3557	3936184	305	482493	414	330412	
25	SIKKIM	0	0	0	0	0	0	
26	TAMIL NADU	306	185737	6	1756	186	92135	
27	TELANGANA	553	1018948	0	0	434	564499	
28	TRIPURA	1971	1105032	1	68	137	42482	
	UTTAR	6503	1122138	1	249	477	631654	
29	PRADESH	0000	5	I	249	477	031034	
30	UTTARAKHAND	1	104	3	244	6	1787	
31	WEST BENGAL	2688	2282564	112	225662	9	12449	
	Total	8042	4965866	1185	1422807	6687	4109569	
	Total	3		1100	1422007	0087	4198568	

Annexure-I

(source: format B-18 of IMIS)

Annexure-II

				30.03.2017			Non of	Ouslite
S.No	State	Total No of Habitations	Covered (i.e. ge than 4 capita p	of Fully Habitations atting more 0 litre per per day safe	Nos. of Partially Covered Habitations (i.e. getting less than 40 litre per capita per day safe drinking water)		Nos. of Quality Affected Habitations (i.e. Containing at least one chemical contaminant)	
				ng water)				
			With PWS	Without PWS	With PWS	Without PWS	With PWS	Without PWS
	ANDMAN and		1 110	1 110	1 110	1 110	1 110	1 110
1	NICOBAR	400	241	83	19	57	0	C
-	ANDHRA							
2	PRADESH	48342	27479	5571	9562	5213	459	58
	ARUNACHAL		-					
3	PRADESH	7577	2005	777	1303	3104	305	83
4	ASSAM	88099	25077	28681	6456	18137	3920	5828
5	BIHAR	110234	3992	60734	1942	39205	688	3673
6	CHHATTISGARH	74647	23709	46856	863	2366	435	418
7	GOA	347	200	145	1	1	0	(
8	GUJARAT	36066	32463	3603	0	0	0	(
9	HARYANA	7948	7360	113	222	7	242	4
10	HIMACHAL PRADESH	53604	40255	1482	11596	271	0	
	JAMMU AND	45050	0.400	001		705		
11	KASHMIR	15958	8499	291	6424	735	9	010
12	JHARKHAND	120067	16006	97069	573	3253	981	218
13	KARNATAKA	60248	25368	3839	22383	7180	1464	1
14	KERALA MADHYA	11883	3603	17	7781	44	437	
15	PRADESH	128067	21374	106494	31	43	78	4
16	MAHARASHTRA	100066	59661	28910	8407	2724	339	2
17	MANIPUR	2868	2224	39	476	129	0	
18	MEGHALAYA	10475	1523	154	4521	4266	10	
19	MIZORAM	738	421	26	239	52	0	-
20	NAGALAND	1530	728	3	690	66	43	
21	ODISHA	156468	33320	95035	5470	20829	369	144
22	PUDUCHERRY	266	120	33	95	18	0	
23	PUNJAB	15384	9455	343	1721	740	2773	35
24	RAJASTHAN	121648	18867	36779	17069	28583	7584	1276
25	SIKKIM	2084	731	0	1347	6	0	

26	TAMIL NADU	100204	92344	612	6580	413	255	0
27	TELANGANA	24582	12590	798	8121	1678	1331	64
28	TRIPURA	8723	3902	491	996	825	1601	908
29	UTTAR PRADESH	260801	22782	236399	1051	23	171	375
30	UTTARAKHAND	39209	20365	1363	17059	406	15	1
31	WEST BENGAL	105905	27442	19699	13794	32759	8006	4205
	Total		544106	776439	156792	173133	31515	32453

(source: format C-17 of IMIS)